

ITEM NO.801

COURT NO.12

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s). 380/2022

ARUN KUMAR CHATURVEDI & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 21-03-2023 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Animesh Kumar, Adv. (mentioned by)
Mr. Neeraj Shekhar, AOR

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

List the matter on 11.04.2023.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR